

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

PRESENT:

**HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)**

APPLICATION NUMBER	:
PETITION NUMBER	: CP(IBC)/579/2017
NAME OF THE PETITIONER(S)	: Premier Place Fabrications Co.
NAME OF THE RESPONDENTS	: Sri Mookambigai Constructions (I) Pvt. Ltd.
UNDER SECTION	: Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Shri. P. Kumanan, Ld. Counsel for the Petitioner.

None for the Respondent.

Ld. Counsel for the Petitioner submits that against the order of this Tribunal, the Respondent has preferred a Writ Petition which is pending before the Hon'ble High Court of Judicature at Madras and the matter is likely to be listed after the vacations.

Ld. Counsel for the Petitioner is directed to file the status of the writ petition along with copy of the application, before this Tribunal.

List the petition for hearing on **03.06.2024**.

The Respondent be also appraised of the date.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs